RAJYA SABHA UNSTARRED QUESTION NO. 360 TO BE ANSWERED ON THE 09/12/2022

REMUNERATIVE PRICE TO FARMERS FOR THEIR AGRICULTURAL PRODUCE

360. SHRI HARNATH SINGH YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government proposes to make any concrete plan to connect the farmers with markets to assist them in trade of foodgrains, if so, the details thereof; and

(b) whether Government has made any alternative marketing arrangements other than the Minimum Support Price (MSP) to enable the farmers to sell their produce at competitive and remunerative prices for providing better marketing facilities to them, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a): Government of India has launched National Agriculture Market (e-NAM) Scheme on 14th April, 2016. e-NAM is a virtual platform integrating physical wholesale mandis/ markets of different States/ Union Territories (UTs) to facilitate online trading of agricultural commodities including foodgrains through transparent price discovery method to enable farmers/ Farmer Producer Organizations (FPOs) to realize better remunerative prices for their produce. As on 05.12.2022, 1260 mandis of 22 States and 3 UTs have been integrated with e-NAM platform.

(b): Agricultural Marketing is in the domain of State Governments and wholesale marketing of agricultural produce is promoted and regulated under the provisions of States' APMC Acts. However, Government realizing the significance of markets and also having well understood the riddle of agricultural marketing has taken various measures to develop alternative marketing arrangements . The arrangements include development of multiple and competitive marketing channels with elements of transparency in entire chain of transaction, better price discovery through promotion of private markets and direct marketing.

In addition, Government has launched e-NAM to enhance farmers' accessibility to multiple markets and buyers and also to improve transparency and price discovery through competitive bidding.

Further, Government of India has launched the Central Sector Scheme of "Formation and Promotion of 10,000 Farmer Producer Organisations (FPOs)" to form and promote 10,000 new FPOs which will leverage economies of scale, reduction of cost of production and enhancing farmers' incomes. As on 30.11.2022, 4028 FPOs have been registered. All these contribute towards better marketing efficiency and also better prices to farmers.